

DIVISION BENCH  
COURT - II

**O-207**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/696(KB)2020  
IA(I.B.C)/936(KB)2022, IA(I.B.C)/1443(KB)2023,  
IA(I.B.C)/1171(KB)2023, IA(I.B.C)/105(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>RAJ KUMAR SHARMA VS CEEBUILD COMPANY PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For the Indian Bank  
Ms. Shreya Choudhary, Adv. ]

Ms. Arijita Ghosh, Adv. ] For the CGST  
Mr. Shiv Shankar Banerjee, Adv. ]  
Mr. Tapan Bhanja, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **11<sup>th</sup> June, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**